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IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

291/252/ND/2018

In the matter of :
RD Symphony Associates Constructions
And Consultants (P) Ltd

..PETITIONER

SECTION
Under Section 252

Order delivered on 30.7.2018

Coram :

R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor: Mr. Amrendra Kumar Singh, PCS

For the Respondent/Corporate Debtor :

For the Intervene: Mr. Puneet Rai, St. Counsel for Income tax Department

ORDER

Learned authorized representative for the Appellant is present. Ld. AROC for ROC as well as Ld. Standing Counsel for Income tax Department are also present. Heard.

Order is reserved.

_____ Sd _____

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

_____ Sd _____

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
30.7.2018